

Sl. No. 17

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/127/241/AMR/2019	Main Case	241	Shri Ambica Hanuma Alapati & another Vs Brewer Energy Pvt Ltd
	Rest. A (Companies Act)/2/2023	U/R 48(2) of NCLT Rules, 2016	Shri Ambica Hanuma Alapati & Anr Vs. M/s. Brewer Energy Private Limited & 3 Others
	IA(Companies Act)/20/2023	U/R 11 & 32 of NCLT Rules, 2016	Shri Ambica Hanuma Alapati & Anr Vs. M/s. Brewer Energy Private Limited & 3 Others

ORDER

Rest. A (Companies Act)/2/2023 & IA (Companies Act)/20/2023:

Present: Ms. Moulshri Shrivastava, Proxy counsel for the Applicant.

Ms. Akshita Koolwal, Proxy counsel for R1 & R2.

Pleadings are completed. For hearing, list the matter on 18.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**